

**MOST URGENT/OUT AT ONCE**


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. 1748 - 1773 /Genl./HCS/2025

Dated, Delhi the 09/01/2025

Copy of the letter bearing No. 280-293/R.R.(Sessions)/South/Saket/2024 dated 04.01.2025 bearing diary no. 128/G dated 09.01.2025 along with enclosure as Mark 'A' received from Addl. Sessions Judge (SFTC)/Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi is being circulated with regard to pendency of Appeal/Revision (if any), in respect to the abovesaid letter dated 04.01.2025 and send the abovementioned information/reports directly at the email id ab above within 15 days.

- (A) All the Sessions Courts; Appellate Courts (record of 410 cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year-2012 as (Mark-'A') (w.e.f. 16.12.2024 to 24.12.2024), Central District, Tis Hazari Courts, Delhi.
- (B) Branch-In-Charge, Facilitation centre, Central, Tis Hazari Courts, Delhi.
- (C) Branch-In-Charge, Record Room (Criminal/Sessions), Central District, Tis Hazari Courts, Delhi whether there is any appeal/revision pending before the Appellate/Sessions Courts in respect of appeal files have been consigned in Record Room (Criminal/Sessions).
- (D) AO (Judl.)/Branch In-charge, Bail/Filing Section, Central District, THC, Delhi.
- (E) Ahlmad (Bail matters) to Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- (F) The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.

  
(Ravinder Bedi)

Officer-in Charge, Genl. Branch, (C)  
District Judge, (Comm. Court)  
Tis Hazari Courts, Delhi


Encls. As above

No. 1774 /Genl./HCS/2025

Dated, Delhi the 09/01/2025

Copy to :-

1. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.

  
Officer in Charge, Genl. Branch, (C)  
District Judge, (Comm. Court)  
Tis Hazari Courts, Delhi

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

R.L. Gant

No. 280-293 /R.R (Sessions)/South/Saket/2024

Dated: 4/1/25

To,

The Ld. Principal District & Sessions Judges,  
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/  
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East  
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in  
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of  
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 410 cases in which all Criminal Appeals/Revisions, Complaint  
Cases of Electricity Act for the year, 2012 in Record Room (Sessions), South District, identified during the  
period w.e.f. 16.12.24 to 24.12.2024, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the  
earliest as to whether any appeal in respect of matters shown in Mark-A are pending before the Trial Courts  
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on *layers* to  
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the  
same to the courts of their district and confirmation be also sent to Record Room Sessions through  
official e-mail id of [rrst.ddc@gov.in](mailto:rrst.ddc@gov.in) within 15 days. If reply not received at the stipulated time, it  
will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South  
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Addl. Sessions Judge (SFTC)  
Officer-In-Charge, Record Rooms,  
South District, Saket Courts complex,  
New Delhi.

Encl. : Mark-A.



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| SL. NO. | CNR NO.     | CASE NO.    | CASE TITLE                               | DATE OF DECISION | DECIDED AS   | GOSHWARA NO. | COURT NAME                                 |
|---------|-------------|-------------|--|------------------|--------------|--------------|--|
| 1.      | R0182022012 | CA NO 46/12 | ANIL KUMAR VS STATE                      | 14.09.2012       | DISPOSED OFF | 1602/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 2.      | NA          | CA NO 63/12 | TUNTUNIYA VS STATE                       | 29.09.2012       | DISPOSED OFF | 1611/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 3.      | NA          | CA NO 66/12 | PREMNATH VS STATE                        | 29.09.2012       | DISPOSED OFF | 1612/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 4.      | NA          | CA NO 64/12 | NAGENDER THAKUR VS STATE                 | 29.09.2012       | ALLOWED      | 1613/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 5.      | NA          | CA NO 65/12 | MD. BASID VS STATE                       | 29.09.2012       | DISPOSED     | 1614/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 6.      | NA          | CR NO 49/12 | MS. RAJJO VS M/S CEILING IMPLEX PVT. LTD | 01.10.2012       | DISMISSED    | 1615/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 7.      | NA          | CA NO 68/12 | RAVINATH VS STATE                        | 16.10.2012       | ALLOWED      | 1616/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 8.      | NA          | CA NO 69/12 | PARDESHI VS STATE                        | 16.10.2012       | ALLOWED      | 1617/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 9.      | R0196282012 | CR NO 37/12 | SYED NIZAM VS NAFED ETC                  | 15.09.2012       | DISMISSED    | 1603/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 10.     | R0218102012 | CA NO 61/12 | PHOOL SINGH VS STATE                     | 17.09.2012       | ALLOWED      | 1604/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 11.     | R0212452012 | CA NO 55/12 | DHARAMBIR VS STATE                       | 17.09.2012       | ALLOWED      | 1605/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 12.     | R0212442012 | CA NO 56/12 | DEWAN VS STATE                           | 17.09.2012       | ALLOWED      | 1606/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 13.     | R0218082012 | CA NO 60/12 | DIWARI VS STATE                          | 17.09.2012       | ALLOWED      | 1607/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 14.     | NA          | CA NO 57/12 | KAILASHI VS STATE                        | 18.09.2012       | DISPOSED OFF | 1608/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 15.     | R0214222012 | CA NO 59/12 | DEEPAK VS STATE                          | 27.09.2012       | ALLOWED      | 1609/F/2012  | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |

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| 16. | R0214212012  | CA NO 58/12  | KAMRUDDIN VS STATE                                      | 27.09.2012 | ALLOWED      | 1610/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 17. | NA           | CA NO 67/12  | REETA VS STATE  | 16.10.2012 | ALLOWED      | 1618/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 18. | NA           | CR NO 48/12  | PRAYAG PANDEY VS STATE                                  | 16.10.2012 | DISMISSED    | 1619/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 19. | R00120992012 | CR NO 23/12  | SHIV CHARAN VS FARZANA                                  | 17.10.2012 | DISPOSED OFF | 1620/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 20. | R0222492012  | CR NO 48/12  | DAYANAND YADAV VS STATE                                 | 17.10.2012 | DISPOSED OFF | 1621/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 21. | NA           | CA NO 75/12  | MADHU BALA VS STATE                                     | 18.10.2012 | ALLOWED      | 1622/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 22. | NA           | CA NO 76/12  | RADHIKA VS STATE  | 18.10.2012 | ALLOWED      | 1623/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 23. | NA           | CA NO 77/12  | RASULA VS STATE   | 18.10.2012 | ALLOWED      | 1624/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 24. | NA           | CA NO 74/12  | NISHA VS STATE  | 18.10.2012 | ALLOWED      | 1625/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 25. | NA           | CR NO 50/12  | DEBBA IKRAM VS STATE                                    | 25.10.2012 | DISMISSED    | 1626/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 26. | NA           | CR NO 20/12  | KUSUM LATA SAINI VS VISHNU SHARMA                       | 30.10.2012 | DISMISSED    | 1627/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 27. | NA           | CA NO 78/12  | BABU LAL VS STATE                                       | 30.10.2012 | ALLOWED      | 1628/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 28. | R0195052012  | CA NO 50/12  | MOHID ALI VS SHRI PRADEEP KUMAR                         | 29.09.2012 | ALLOWED      | 1629/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 29. | R0315292011  | CA NO 29/11  | JAI PAL VS STATE  | 23.08.2012 | DISMISSED    | 1630/F/2012 | SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST |
| 30. | R0221532012  | CR NO 286/12 | DEEPAK MALHOTRA VS STATE                                | 06.09.2012 | DISPOSED OFF | 1631/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE        |
| 31. | R0222642012  | CR NO 287/12 | GROMAX INFONET LTD VS M/S M. INTERGRAPH SYSTEMS PVT LTD | 07.09.2012 | DISPOSED OFF | 1632/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE        |
| 32. | R0310742011  | CA NO 154/11 | SH. SHIV RAJ KR. GUPTA VS STATE                         | 10.09.2012 | DISPOSED OFF | 1633/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE        |

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| 33. | R022952017  | CR NO 289/12     | M/S FLOW & FAUCETS CO. VS M/S B& R HOME SOLUTIONS     | 10.09.2012 | DISPOSED OFF | 1634/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 34. | R0208652012 | CR NO 281/12     | CHOUDHRY BALBIR SINGH VS SMT. ANITA                   | 14.09.2012 | DISPOSED OFF | 1635/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 35. | R0192222011 | CA NO 87/11      | STATE VS AMEER MIAN & ANR                             | 17.09.2012 | DISMISSED    | 1636/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 36. | R0232762012 | CR NO 293/12     | SAMIAH INTERNATIONAL BUILDERS PVT LTD VS MAZHAR AHMED | 18.09.2012 | DISPOSED OFF | 1637/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 37. | R0252772012 | CR NO 294/12     | SAMIAH INTERNATIONAL BUILDERS PVT LTD VS MAZHAR AHMED | 18.09.2012 | DISPOSED OFF | 1638/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 38. | R0234012012 | CR NO 295/12     | MADHU SUDAN VS STATE                                  | 19.09.2012 | DISPOSED OFF | 1639/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 39. | R0222152012 | CA NO 149/12     | SH. YOGESH @ YOGENDER VS STATE                        | 21.09.2012 | DISPOSED OFF | 1640/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 40. | R0238882012 | TP(CRL) NO 26/12 | STATE VS AVDESH                                       | 24.09.2012 | DISPOSED OFF | 1641/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 41. | R0186492012 | CA NO 128/12     | RADHEY SHYAM VS METHLESH KUMARI                       | 28.09.2012 | DISPOSED OFF | 1642/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 42. | R0005262012 | CA NO 01/12      | MOU SOOD VS RAHUL SOOD                                | 08.02.2012 | DISMISSED    | 1643/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 43. | R0294862011 | CA NO 43/11      | MOU SOOD VS RAHUL SOOD                                | 08.02.2012 | DISMISSED    | 1644/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 44. | R0237882011 | CA NO 36/11      | PRAKASH CHAND RANA VS STATE                           | 02.03.2012 | DISMISSED    | 1645/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 45. | R0320552011 | CR NO 85/12      | NISHA PRIYA BHAITA VS S.K GOEL                        | 06.03.2012 | DISMISSED    | 1646/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 46. | R0044162012 | CR NO 20/12      | AMARPREET SINGH VS STATE                              | 17.03.2012 | DISMISSED    | 1648/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 47. | R0040032012 | CR NO 17/12      | VIVEK CHOPRA VS STATE                                 | 17.03.2012 | DISMISSED    | 1649/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 48. | R0217802011 | CR NO 55/11      | GURDIAL SINGH VS CHARDIKALA TRUST                     | 20.03.2012 | ALLOWED      | 1650/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |

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| 49. | R0257232012  | CA NO 39/11    | GAURAV KASHYAP VS STATE         | 24.03.2012 | SET ASIDE    | 1651/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 50. | R0055282012  | CR NO 71/17    | STATE VS OM PRAKASH             | 20.03.2012 | DISMISSED    | 1652/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 51. | R0066222012  | CA NO 07/12    | GOVIND MANI VS NAVEEN ANSAL     | 26.03.2012 | WITHDRAW     | 1653/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 52. | R0077532012  | CR NO 23/12    | MANOJ VS STATE                  | 11.04.2012 | DISMISSED    | 1655/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 53. | R0078722012  | CR NO 19/12    | STATE VS RAJIV SHANKAR          | 11.04.2012 | DISMISSED    | 1656/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 54. | R0030392012  | CR NO 15/12    | SANJAY CHAKROBORTY VS STATE     | 12.03.2012 | DISPOSED OFF | 1647/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 55. | R0072612012  | CA NO 08/12    | GOPI CHAND VS STATE             | 18.04.2012 | SET ASIDE    | 1657/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 56. | R0054992010  | CR NO 12/10    | RAM PRAKASH AGARWAL VS<br>STATE | 29.09.2010 | ALLOWED      | 1658/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 57. | R04097752010 | CR NO 56/10    | MANOJ KUMAR SISODIYA VS STATE   | 21.12.2010 | ALLOWED      | 1659/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 58. | R0409742010  | CR NO 55/10    | MANOJ KUMAR VS STATE            | 27.04.2012 | ALLOWED      | 1660/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 59. | R0055042010  | CR NO 11/10    | RAM PRAKASH AGARWAL VS<br>STATE | 27.04.2012 | ALLOWED      | 1661/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 60. | R0419872009  | CR NO 13/09/10 | AMIT BHATNAGAR VS STATE         | 27.04.2012 | ALLOWED      | 1662/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 61. | R0132592011  | CA NO 25/11    | PROMILA SHARMA VS STATE         | 27.04.2012 | DISMISSED    | 1663/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 62. | R0132602011  | CA NO 26/11    | SURAJ SHARMA VS STATE           | 27.04.2012 | DISMISSED    | 1664/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 63. | NA           | CR NO 16/12    | SUNIL ARORA VS STATE            | 30.04.2012 | DISMISSED    | 1665/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 64. | R0096452012  | CA NO 11/12    | SRI KISHAN VS SUNDER LAL GUPTA  | 30.04.2012 | DISMISSED    | 1666/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |
| 65. | R0013212012  | CR NO 08/12    | T.K ABDULLAH VS STATE           | 01.05.2012 | SET ASIDE    | 1667/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH- |

|     |             |             |                                |            |           |             |                                |
|-----|-------------|-------------|--------------------------------|------------|-----------|-------------|--------------------------------|
| 66. | R0032517012 | CR NO 14/12 | T K ABDULLAH VS STATE          | 01.05.2012 | SET ASIDE | 1668/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 67. | R0080622012 | CA NO 09/12 | SANGEETA RANI VS STATE         | 28.05.2012 | SET ASIDE | 1669/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 68. | R0130192012 | CA NO 14/12 | RAVI JETLY VS STATE            | 30.05.2012 | DISMISSED | 1670/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 69. | R0131822012 | CR NO 28/12 | PUNITA TRIKHA VS VANDANA       | 30.05.2012 | WITHDRAW  | 1671/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 70. | R0321412012 | CR NO 30/12 | ZULEYHA VS STATE               | 07.06.2012 | ALLOWED   | 1672/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 71. | R0134862012 | CA NO 29/12 | STATE VS TAPESH KUMAR          | 08.06.2012 | DISMISSED | 1673/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 72. | R0321422012 | CR NO 31/12 | SUBHASH ARORA VS STATE         | 11.06.2012 | DISMISSED | 1674/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 73. | R0160532012 | CR NO 34/12 | SURENDER SINGH VS KAMAJIT KAUR | 07.07.2012 | DISMISSED | 1675/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 74. | R0160542012 | CR NO 35/12 | TEJENDER KAUR VS KAMAJIT KAUR  | 07.07.2012 | DISMISSED | 1676/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 75. | R0302942011 | CR NO 70/11 | COL. AVTAR SINGH VS STATE      | 11.07.2012 | DISMISSED | 1677/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 76. | R0134852012 | CA NO 15/12 | RAMESH KUMAR VS STATE          | 17.07.2012 | DISMISSED | 1678/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 77. | R016062012  | CA NO 19/12 | TEJENDER KAUR VS KAMAJIT KAUR  | 07.07.2012 | DISMISSED | 1679/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 78. | R0182602012 | CR NO 39/12 | AXIS CHITS P. LTD VS STATE     | 27.07.2012 | WITHDRAW  | 1680/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 79. | R0183332012 | CA NO 22/12 | KAMLESH VS STATE               | 28.07.2012 | DISMISSED | 1681/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 80. | R0183552012 | CA NO 21/12 | RAJIV SUBRAMANIAM VS STATE     | 28.07.2012 | DISMISSED | 1682/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 81. | R0139732012 | CR NO 33/12 | REGHU M.K VS STATE             | 30.07.2012 | ALLOWED   | 1683/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |
| 82. | R0148902012 | CA NO 18/12 | MUKESH KUMAR VS STATE          | 07.08.2012 | ALLOWED   | 1684/F/2012 | SH.ATUL KUMAR GARG /ASI/SOUTH- |

|     |             |              |   |            |              |             |  |
|-----|-------------|--------------|---|------------|--------------|-------------|--|
| 83. | R0190432012 | CA NO 23/12  | DURGESH MISHRA VS YOGITA                | 08.08.2012 | DISMISSED    | 1685/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 84. | R0141302012 | CA NO 17/12  | RAKESH TOOR VS YAMINI TOOR              | 02.07.2012 | ALLOWED      | 1686/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 85. | R0161132012 | CR NO 36/12  | SOORIYA NARAYANAN VS<br>MALLICK BROTHER | 24.08.2012 | SET ASIDE    | 1687/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 86. | R0139052012 | CR NO 32/12  | RAM PAL SINGH VS STATE                  | 02.07.2012 | DISMISSED    | 1689/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 87. | R0127402012 | CA NO 12/12  | VINOD MALIK VS ANITA MEHTA              | 06.09.2012 | SET ASIDE    | 1690/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 88. | R0221142012 | CR NO 46/12  | SHARP TRAVEL VS COUNCIL OF<br>SCINTIFIC | 06.09.2012 | DISMISSED    | 1691/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 89. | R0201642012 | CR NO 44/12  | VANDANA GOE; VS STATE                   | 07.09.2012 | DISMISSED    | 1692/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 90. | R0129492012 | CR NO 41/11  | AJAY CHAND VS TECHNO CONEPT             | 07.09.2012 | DISMISSED    | 1693/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 91. | R0222122012 | CA NO 46/12  | YOGESH VS STATE                         | 10.09.2012 | ALLOWED      | 1694/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 92. | R0222972012 | CR NO 48/12  | PNB VS STATE                            | 11.09.2012 | ALLOWED      | 1695/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 93. | R0222222012 | CR NO 43/12  | SHAMSHUDDIN VS STATE                    | 13.09.2012 | DISMISSED    | 1696/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 94. | R0222982012 | CA NO 27/12  | USMAN KHAN VS STATE                     | 28.09.2012 | DISMISSED    | 1697/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 95. | R0215352012 | CA NO 26/12  | ARSUDDIN VS STATE                       | 28.09.2012 | DISMISSED    | 1698/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 96. | R018092012  | CR NO 38/12  | RAM PRAKASH VS D. N<br>SRIVASTAVE       | 29.09.2012 | DISMISSED    | 1699/F/2012 | SH.ATUL KUMAR GARG<br>/ASJ/SOUTH-      |
| 97. | R0215382012 | CA NO 147/12 | RAJESH KUMAR SHARMA VS STATE            | 01.10.2012 | DISPOSED OFF | 1725/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE<br>/ASJ/SE |
| 98. | R0187112012 | CR NO 238/12 | SUBHASH SINGH VS STATE                  | 01.10.2012 | DISMISSED    | 1726/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE<br>/ASJ/SE |
| 99. | R0060902012 | CA NO 64/12  | DAYA RAM VS STATE                       | 01.10.2012 | ALLOWED      | 1727/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE<br>/ASJ/SE |



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| 100. | R0064992012 | CA NO 67/12      | DALIP KUMAR VS STATE                                   | 01.10.2012 | ALLOWED      | 1728/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 101. | R0094222012 | CA NO 87/12      | GOVIND LAL VS PREM PRAKASH                             | 01.10.2012 | DISMISSED    | 1729/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 102. | NA          | TP(CRL) NO 27/12 | ASHWANI VS STATE                                       | 01.10.2012 | DISPOSED OFF | 1730/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 103. | R0186772012 | CR 239/12        | M/S CONTINENTAL SEEDS & CHEMICALS LTD                  | 01.10.2012 | ALLOWED      | 1731/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 104. | R0170432012 | CR NO 218/12     | SH. RAM DEV YADAV VS STATE                             | 03.10.2012 | DISPOSED OFF | 1732/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 105. | R0165262012 | CR NO 210/12     | SMT. NEETA KUMAR VS STATE                              | 03.10.2012 | DISMISSED    | 1733/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 106. | R0162192012 | CR NO 215/12     | BATRA HENLAY CABLES & ORS VS M/S INDIA WIRE INDUSTRIES | 03.10.2012 | ALLOWED      | 1734/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 107. | R0178342012 | CR NO 231/12     | SUSHIL KUMAR WADHERA VS STATE                          | 03.10.2012 | DISMISSED    | 1735/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 108. | R0189892012 | CR NO 244/12     | SANJEEV KUMAR @ BITTOO VS STATE                        | 03.10.2012 | ALLOWED      | 1736/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 109. | R0190762012 | CR NO 247/12     | RAVINDER KUMAR VS STATE                                | 03.10.2012 | ALLOWED      | 1737/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 110. | R0251662012 | CR NO 306/12     | MOHINDER SINGH VS RAMESH                               | 05.10.2012 | DISPOSED OFF | 1738/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 111. | R0205202012 | CR NO 260/12     | DEVA SINGH CHAUHAN @ DEVA VS STATE                     | 05.10.2012 | DISMISSED    | 1739/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 112. | R0222202012 | CR NO 288/12     | SUBHASH CHAND VS SMT. SUMITRA & ORS                    | 05.10.2012 | DISMISSED    | 1740/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 113. | R0173162012 | CR NO 222/12     | SH. VIKASH WADHAWAN VS DEV PRAKASH SHARMA              | 05.10.2012 | ALLOWED      | 1741/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 114. | NA          | CR NO 237/12     | TARAKESHWAR SINGH VS STATE                             | 05.10.2012 | ALLOWED      | 1742/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 115. | R0251372012 | TP(CRL) NO 28/12 | STATE VS SWAMI VIKRAMANAND @ GAURANG SARKAR            | 05.10.2012 | DISPOSED OFF | 1743/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 116. | R0252662012 | CR NO 309/12     | MANOJ KAIN VS STATE                                    | 06.10.2012 | DISPOSED OFF | 1744/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |

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| 117. | R0252692012 | CR NO 308/12 | DR NARENDER SINGH VS GYATRI                 | 06.10.2012 | DISPOSED OFF | 1745/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 118. | R0250792012 | CA NO 156/12 | VIKAS MEHTA VS STATE                        | 08.10.2012 | DISPOSED OFF | 1746/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 119. | R0252802012 | CR NO 311/12 | SH. RAMAN KHANNA VS SH. RAJEEV KUMAR        | 08.10.2012 | DISMISSED    | 1747/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 120. | R0252722012 | CR NO 307/12 | SH. SUNIL SETHI VS STATE                    | 08.10.2012 | DISMISSED    | 1748/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 121. | R0105272012 | CA NO 90/12  | SUNIL KUMAR SINGH VS STATE                  | 08.10.2012 | ALLOWED      | 1749/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 122. | R0195952012 | CA NO 160/12 | AMIT ARORA VS STATE                         | 08.10.2012 | DISPOSED OFF | 1750/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 123. | R0199162012 | CA NO 161/12 | SUNIL KUMAR VS STATE                        | 08.10.2012 | DISPOSED OFF | 1751/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 124. | R0205002012 | CR NO 263/12 | SACHIN RASTOGI VS STATE                     | 09.10.2012 | DISPOSED OFF | 1752/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 125. | R0253372012 | CR NO 312/12 | FAKHRUDDIN KHAN VS STATE                    | 09.10.2012 | DISPOSED OFF | 1753/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 126. | R0066212012 | CA NO 69/12  | SURAJ MANI VS STATE                         | 09.10.2012 | DISPOSED OFF | 1754/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 127. | R0204992012 | CR NO 261/12 | ANAND TAYAGI VS STATE                       | 09.10.2012 | ALLOWED      | 1756/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 128. | R0174072012 | CA NO 122/12 | STATE VS ARJUN                              | 09.10.2012 | ALLOWED      | 1757/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 129. | R0254532012 | CA NO 163/12 | ARJUN VS STATE                              | 09.10.2012 | ALLOWED      | 1758/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 130. | R0254652012 | CR NO 313/12 | SUBHASH CHAND VS KAMLESH                    | 09.10.2012 | DISPOSED OFF | 1759/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 131. | R0197242012 | CR NO 251/12 | RAKESH KUMAR VS STATE                       | 10.10.2012 | ALLOWED      | 1760/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 132. | R0050062012 | CA NO 59/12  | PAPPU VS STATE                              | 10.10.2012 | DISPOSED OFF | 1761/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |
| 133. | R0206852012 | CR NO 265/12 | M/S SWARUP GROUP OF INDUSTRIES VS N A F E D | 11.10.2012 | DISPOSED OFF | 1762/F/2012 | SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE |

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| 134. | R0206892012 | CR NO 266/12 | M/S SWARUP GROUP OF INDUSTRIES VS N A F E D                | 11.10.2012 | DISPOSED OFF | 1763/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 135. | R0206882012 | CR NO 267/12 | M/S SWARUP GROUP OF INDUSTRIES VS N A F E D                | 11.10.2012 | DISPOSED OFF | 1764/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 136. | R0205152012 | CR NO 268/12 | M/S SWARUP GROUP OF INDUSTRIES VS N A F E D                | 11.10.2012 | DISPOSED OFF | 1765/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 137. | R0206792012 | CR NO 269/12 | M/S SWARUP GROUP OF INDUSTRIES VS N A F E D                | 11.10.2012 | DISPOSED OFF | 1766/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 138. | R0192172012 | CR NO 248/12 | RAJEEV AGGARWAL VS STATE                                   | 11.10.2012 | DISMISSED    | 1767/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 139. | R0205942012 | CR NO 272/12 | DAI CHAND VS STATE   | 11.10.2012 | DISPOSED OFF | 1768/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 140. | R0189282012 | CR NO 241/12 | RATHI TMT SARIA PVT. LTD VS STATE                          | 11.10.2012 | ALLOWED      | 1769/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 141. | R0054052012 | CR NO 90/12  | HARI SINGH VS STATE  | 11.10.2012 | DISPOSED OFF | 1770/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 142. | R0226342012 | CR NO 291/12 | SH. ASHOK KUMAR SONI VS STATE                              | 11.10.2012 | DISPOSED OFF | 1771/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 143. | R0252572012 | CR NO 271/12 | GYANENDR SINGH VS SH. SHAM LAL AGGARWAL                    | 11.10.2012 | DISPOSED OFF | 1772/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 144. | R0206872012 | CR NO 270/12 | M/S SWARUP GROUP OF INDUSTRIES VS N A F E D                | 11.10.2012 | DISPOSED OFF | 1773/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 145. | R0256742012 | CR NO 318/12 | HARDEEP SINGH BEDI VS STATE                                | 11.10.2012 | DISPOSED OFF | 1774/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 146. | R0256752012 | CR NO 319/12 | SHOBHA AGNIHOTRI VS STATE                                  | 11.10.2012 | DISPOSED OFF | 1775/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 147. | R0256662012 | CA NO 165/12 | DEEPAK SHARMA VS STATE                                     | 12.10.2012 | DISMISSED    | 1776/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 148. | R0260272012 | CR NO 325/12 | M/S ATLANTIS INNOVATION VS CELESTIAL KNITS & FABS PVT. LTD | 31.10.2012 | ALLOWED      | 1814/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 149. | R0260292012 | CR NO 326/12 | M/S ATLANTIS INNOVATION VS CELESTIAL KNITS & FABS PVT. LTD | 31.10.2012 | ALLOWED      | 1815/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 150. | R0165352012 | CR NO 216/12 | PUNJAB NATIONAL BANK VS MRS. SOBHARANI PATHNAIK & ANR      | 31.10.2012 | DISMISSED    | 1816/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |

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| 151 | R0272872012 | C.R NO 339/12 | MAHINDER SINGH VS L V KUMAR                | 31.10.2012 | DISMISSED    | 1817/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 152 | R0235102012 | CR NO 296/12  | SUNIL KUMAR JHA VS STATE                   | 16.10.2012 | ALLOWED      | 1818/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 153 | R0075962012 | CA NO 75/12   | MUKESH SHARMA VS STATE                     | 12.10.2012 | ALLOWED      | 1777/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 154 | NA          | CA NO 76/12   | MS. SAROJ BALA VS MUKESH SHARMA            | 12.10.2012 | DISMISSED    | 1778/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 155 | R0208182012 | CA NO 144/12  | CHAMAN LAL VS STATE                        | 12.10.2012 | DISPOSED OFF | 1779/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 156 | R0209992012 | CR NO 277/12  | SH. RAKESH SHARMA VS STATE                 | 12.10.2012 | ALLOWED      | 1780/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 157 | R0209952012 | CR NO 278/12  | SH. RAKESH SHARMA VS STATE                 | 12.10.2012 | ALLOWED      | 1781/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 158 | R0209972012 | CR NO 279/12  | SH. RAKESH SHARMA VS STATE                 | 12.10.2012 | ALLOWED      | 1782/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 159 | R0209942012 | CR NO 280/12  | SH. RAKESH SHARMA VS STATE                 | 12.10.2012 | ALLOWED      | 1783/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 160 | R0216892012 | CR NO 285/12  | M/S KANCHAN EXIM P LTD. VS MR. DEEPAK PAUL | 15.10.2012 | ALLOWED      | 1784/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 161 | R0154062012 | CA NO 117/12  | KAMLESH KUMAR VS STATE                     | 15.10.2012 | DISPOSED OFF | 1785/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 162 | R0184262012 | CR NO 235/12  | VINOD KUMAR SIKKA VS P.K INDUSTRIES        | 15.10.2012 | ALLOWED      | 1786/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 163 | R0236032012 | CR NO 302/12  | ASHOK AGGARWAL VS SATISH KUMAR             | 16.10.2012 | DISMISSED    | 1788/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 164 | R0067642012 | CA NO 72/12   | STATE VS S J N MURTHI AYYAR                | 16.10.2012 | ALLOWED      | 1789/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 165 | R0255652012 | CR NO 315/12  | ASI TULSI RAM VS STATE                     | 16.10.2012 | DISPOSED OFF | 1790/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 166 | R0260452012 | CR NO 324/12  | JAYANT KUMAR SAHOO VS STATE                | 17.10.2012 | DISMISSED    | 1791/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 167 | R0236172012 | CR NO 297/12  | SARBARI SEN CHADHA VS ASHISH CHADHA        | 18.10.2012 | DISPOSED OFF | 1792/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |

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| 168. | R0258812012 | CR NO 323/12     | SGH BALJEET SINGH VS STATE                  | 18.10.2012 | ALLOWED      | 1793/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 169. | R0261942012 | CR NO 327/12     | MADHU SUDAN VS STATE                        | 18.10.2012 | DISPOSED OFF | 1794/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 170. | R0263492012 | CA NO 173/12     | SUBHASH CHAND VS KAMLESH                    | 18.10.2012 | DISPOSED OFF | 1795/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 171. | R0263522012 | CR NO 331/12     | MAHESH YADAV VS STATE                       | 18.10.2012 | DISPOSED OFF | 1796/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 172. | R0261952012 | CR NO 329/12     | SH. DAYA RAM VS STATE                       | 18.10.2012 | DISPOSED OFF | 1797/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 173. | R0157852012 | CR NO 200/12     | DALIP KUMAR VS STATE                        | 19.10.2012 | DISPOSED OFF | 1798/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 174. | R0024422012 | CA NO 19/12      | SATISH KUMAR VS STATE                       | 19.10.2012 | DISPOSED OFF | 1799/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 175. | R0207692012 | CR NO 273/12     | M/S PARAMOUNT SURGIMED LTD VS STATE         | 19.10.2012 | ALLOWED      | 1800/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 176. | R0264502012 | TP(CRL) NO 29/12 | YOGENDER VS STATE                           | 19.10.2012 | WITHDRAW     | 1801/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 177. | R0256862012 | CA NO 166/12     | VISHKARMA RADIOS VS STATE                   | 20.10.2012 | DISPOSED OFF | 1802/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 178. | R0266882012 | TP(CRL) NO 30/12 | STATE VS SAHRAJ SINGH                       | 20.10.2012 | DISPOSED OFF | 1803/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 179. | R0264572012 | CR NO 332/12     | SOM DEV GOYAL VS ARCHANA GOYAL              | 25.10.2012 | DISPOSED OFF | 1804/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 180. | R0203462012 | CR NO 259/12     | DEEPAK SINGH VS STATE                       | 26.10.2012 | DISMISSED    | 1805/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 181. | R0236932012 | CR NO 298/12     | M/S RADLAY METAL PRODUCTS PVT. LTD VS STATE | 26.10.2012 | ALLOWED      | 1806/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 182. | R0236972012 | CR NO 299/12     | M/S RADLAY METAL PRODUCTS PVT. LTD VS STATE | 26.10.2012 | ALLOWED      | 1807/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 183. | R0236952012 | CR NO 300/12     | M/S RADLAY METAL PRODUCTS PVT. LTD VS STATE | 26.10.2012 | ALLOWED      | 1808/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 184. | R0236962012 | CR NO 301/12     | M/S RADLAY METAL PRODUCTS PVT. LTD VS STATE | 26.10.2012 | ALLOWED      | 1809/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |

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| 185. | R0014732012 | CA NO 14/12    | SARVESH CHARTURVEDI VS STATE                         | 26.10.2012 | DISMISSED    | 1810/F/2012 | SH.R.K GAUBA DISTR. JUDGE /ASJ/SE   |
| 186. | R0270522012 | CR NO 336/12   | TAPESH K YAL VS SHREE SHYAM PULP & BOARD MILLS LTD   | 26.10.2012 | DISPOSED OFF | 1811/F/2012 | SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE  |
| 187. | R0248152012 | CR NO 305/12   | SMT. SUMAN GOSWAMI VS SH. NEM SINGH                  | 30.10.2012 | WITHDRAW     | 1812/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 188. | R0143612011 | CA NO 59/11    | AMARJEET VS STATE                                    | 31.10.2012 | DISPOSED OFF | 1813/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE |
| 189. | R0020832009 | CC NO 1292/07  | BSES RAJDHANI POWER LTD VS DEVENDER BHALLA           | 02.07.2012 | CONVICTED    | 1845/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 190. | R0179272012 | B A NO 3324/12 | OM PRAKASH & ETC VS STATE                            | 24.07.2012 | ALLOWED      | 1860/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 191. | NA          | B A NO 3523/12 | BSES RAJDHANI POWER LTD VS SADDAM                    | 23.07.2012 | ALLOWED      | 1861/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 192. | R0164012012 | B A NO 3203/12 | SUBHASH & ETC VS STATE                               | 17.07.2012 | DISPOSED OFF | 1862/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 193. | R0319812009 | C C NO 160/08  | BSES RAJDHANI POWER LTD VS JAGAT SINGHAL             | 09.07.2012 | AQUITTED     | 1857/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 194. | R0048892009 | C C NO 388/08  | BSES RAJDHANI POWER LTD VS RAM PHOOL                 | 16.07.2012 | CONVICTED    | 1863/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 195. | NA          | B A NO 2681/12 | COL. S. MOHAN VS STATE                               | 03.07.2012 | DISPOSED OFF | 1865/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 196. | R0937952008 | C C NO 467/08  | BSES RAJDHANI POWER LTD VS SAGAR                     | 13.07.2012 | AQUITTED     | 1874/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 197. | R0000412009 | C C NO 440/08  | BSES RAJDHANI POWER LTD VS JANAK RAJ                 | 18.08.2012 | CONVICTED    | 1914/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 198. | R0300302009 | C C NO 330/09  | BSES RAJDHANI POWER LTD VS ZEESHAN KHAN              | 23.08.2012 | AQUITTAL     | 1916/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 199. | R0294872009 | C C NO 506/09  | BSES RAJDHANI POWER LTD VS M/S ZUCHER MAC ENGG.& ETC | 23.08.2012 | AQUITTED     | 1917/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 200. | R0008782010 | C C NO 534/09  | BSES RAJDHANI POWER LTD VS SMT. NABNITA SARKAR       | 23.08.2012 | AQUITTED     | 1918/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |
| 201. | R0017122009 | C C NO 479/08  | BSES RAJDHANI POWER LTD VS SUDHA TYAGI               | 20.08.2008 | AQUITTED     | 1937/F/2012 | SH. NAROTTAM KAUSHAL /ASJ/SOUTH     |

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| 202. | R0933102008 | C C NO 93/08   | BSES RAJDHANI POWER LTD VS GOVERDHAN RAI   | 20.09.2012 | AQUITTAL     | 1944/F/2012 | SH. NAROTTAM KAUSHAL /ASI/SOUTH |
| 203. | R0235952012 | B A NO 4116/12 | RAM PAL VS BSES RAJDHANI POWER LTD         | 21.09.2012 | DISPOSED OFF | 1949/F/2012 | SH. NAROTTAM KAUSHAL /ASI/SOUTH |
| 204. | R0237742012 | B A NO 4163/12 | VIMAL VS STATE                             | 29.09.2012 | DISPOSED OFF | 1964/F/2012 | SH. NAROTTAM KAUSHAL /ASI/SOUTH |
| 205. | R0410292009 | C C NO 1086/07 | BSES RAJDHANI POWER LTD VS ANIL            | 10.04.2012 | CONVICTED    | 1966/F/2012 | SH. NAROTTAM KAUSHAL /ASI/SOUTH |
| 206. | R0149262012 | C A NO 60/12   | GOPAL VS STATE                             | 01.12.2012 | DISPOSED OFF | 1967/F/2012 | SH. M.K NAGPAL JUDGE /ASJ       |
| 207. | R0325332012 | C R NO 60/12   | EKTA SENGHERA VS STATE                     | 24.12.2012 | DISMISSED    | 1968/F/2012 | SH. M.K NAGPAL JUDGE /ASJ       |
| 208. | R0005482009 | C C NO 526/08  | BSES RAJDHANI POWER LTD VS MOHD. NASIM     | 01.10.2012 | AQUITTED     | 1971/F/2012 | SH. NAROTTAM KAUSHAL /ASI/SOUTH |
| 209. | R0102802011 | C R NO 154/12  | TEJ PAL SINGH VS JASMINE CHADHA            | 14.12.2012 | DISMISSED    | 2013/F/2012 | SH. AJAY KUMAR JAIN /ASI/SE     |
| 210. | R0946362008 | C C NO 348/08  | BSES RAJDHANI POWER LTD VS SONU            | 05.10.2012 | AQUITTAL     | 1973/F/2012 | SH. NAROTTAM KAUSHAL /ASI/SOUTH |
| 211. | R0196342012 | C A NO 177/12  | RAHUL JAIN VS MANISHA JAIN                 | 01.11.2012 | SET- ASIDE   | 1996/F/2012 | SH. AJAY KUMAR JAIN /ASI/SE     |
| 212. | R0241222012 | C R NO 188/12  | TARUN CHAWLA ETC VS KAILASH KR. HOTWANI    | 06.11.2012 | ALLOWED      | 1998/F/2012 | SH. AJAY KUMAR JAIN /ASI/SE     |
| 213. | R0241232012 | C R NO 189/12  | TARUN CHAWLA ETC VS MAHESH KR. HOTWANI     | 06.11.2012 | ALLOWED      | 1999/F/2012 | SH. AJAY KUMAR JAIN /ASI/SE     |
| 214. | R0263482012 | C A NO 197/12  | RANI VS STATE                              | 07.11.2012 | DISPOSED OFF | 2000/F/2012 | SH. AJAY KUMAR JAIN /ASI/SE     |
| 215. | R0266742012 | C A NO 200/12  | SHAHRUKH VS STATE                          | 09.11.2012 | DISPOSED OFF | 2001/F/2012 | SH. AJAY KUMAR JAIN /ASI/SE     |
| 216. | R0002372009 | C C NO 480/08  | BSES RAJDHANI POWER LTD VS MANU DEVI & ETC | 15.10.2012 | AQUITTAL     | 1983/F/2012 | SH. NAROTTAM KAUSHAL /ASI/SOUTH |
| 217. | R0220532012 | C A NO 182/12  | KALIM AHMED KHAN VS SMT. SUBUHI KHAN       | 23.11.2012 | DISMISSED    | 2003/F/2012 | SH. AJAY KUMAR JAIN /ASI/SE     |
| 218. | R0228932012 | C A NO 187/12  | NISHITHA MANSUKHANI VS MANISH MANSUKHANI   | 09.11.2012 | DISMISSED    | 2002/F/2012 | SH. AJAY KUMAR JAIN /ASI/SE     |

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| 219. | R0297572012 | C A NO 207/12 | M/S CHEMICAL BROTHERS VS DR S K GOGIA | 30.11.2012 | DISMISSED    | 2004/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 220. | R0273592012 | C R NO 196/12 | GOVIND VERMA ETC VS STATE             | 04.12.2012 | SET- ASIDE   | 2005/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 221. | R0139952012 | C R NO 152/12 | PAWAN BHARDWAJ VS STATE               | 05.12.2012 | SET- ASIDE   | 2006/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 222. | R0131892012 | C R NO 150/12 | SANJAY KAPOOR VS STATE                | 05.12.2012 | SET- ASIDE   | 2007/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 223. | R0241452012 | C R NO 190/12 | SATVIR VS STATE                       | 06.12.2012 | ALLOWED      | 2008/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 224. | R0278592012 | C R NO 199/12 | SANJAY GAMBHIR VS STATE               | 12.12.2012 | DISMISSED    | 2009/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 225. | R0216002011 | C A NO 100/11 | MANISH SINHA VS SURUCHI               | 11.12.2012 | DISMISSED    | 2010/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 226. | R0290892012 | C A NO 204/12 | VAKIL VBS STATE                       | 13.12.2012 | DISPOSED OFF | 2011/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 227. | R0084052011 | C R NO 155/12 | JASMINE CHADHA VS TEJPAL SINGH        | 14.12.2012 | DISMISSED    | 2012/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 228. | R0064002011 | C A NO 154/12 | TEJ PAL SINGH VS JASMINE CHADHA       | 14.12.2012 | DISMISSED    | 2014/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 229. | R0084062011 | C A NO 155/12 | JASMINE NAGPAL VS TEJ PAL SINGH       | 14.12.2012 | DISMISSED    | 2015/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 230. | R0300182012 | C R NO 204/12 | WAZIR AHMED KHAN VS STATE             | 15.12.2012 | DISMISSED    | 2016/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 231. | R0300162012 | C R NO 205/12 | GARUN KR. CHATURVEDI VS STATE         | 15.12.2012 | DISMISSED    | 2017/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 232. | R0225452012 | C R NO 174/12 | KAWALJEET SINGH VS PRASHANT ARORA     | 18.12.2012 | ALLOWED      | 2018/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 233. | R0225462012 | C R NO 178/12 | KAWALJEET SINGH VS VIVEK ARORA        | 18/12/2012 | ALLOWED      | 2019/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 234. | R0305812012 | C R NO 208/12 | RAMESH CHAND AGGARWAL VS STATE        | 19/12/2012 | DISMISSED    | 2020/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |
| 235. | R0218232012 | C R NO 172/12 | M/S LILIPUT KIDSWEAR VS STATE & ANR.  | 21.12.2012 | DISMISSED    | 2021/F/2012 | SH. AJAY KUMAR JAIN ASJ/SE |



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| 236. | R0196302012 | C A NO 176/12            | GANESH SINGH VS STATE                                       | 21.12.2012 | DISMISSED    | 2022/F/2012 | SH. AJAY KUMAR JAIN<br>ASJ/SE |
| 237. | R0218292012 | C R NO 171/12            | KAWALJIT SINGH DHILLON VS<br>STATE & ANR.                   | 21.12.2012 | DISMISSED    | 2023/F/2012 | SH. AJAY KUMAR JAIN<br>ASJ/SE |
| 238. | R0262452012 | C A NO 196/12            | MAMTA VS STATE  | 07.11.2012 | DISPOSED OFF | 2024/F/2012 | SH. AJAY KUMAR JAIN<br>ASJ/SE |
| 239. | R0263502012 | C A NO 198/12            | MEERA @ RAM DEI VS STATE                                    | 07.11.2012 | DISPOSED OFF | 2025/F/2012 | SH. AJAY KUMAR JAIN<br>ASJ/SE |
| 240. | R0266402012 | C A NO 199/12            | DALIP VS STATE  | 07.11.2012 | DISPOSED OFF | 2026/F/2012 | SH. AJAY KUMAR JAIN<br>ASJ/SE |
| 241. | R0131832012 | C R NO 151/12            | ASMITA SHARMA & ANR. VS STATE                               | 07/09.2012 | DISMISSED    | 2027/F/2012 | SH. AJAY KUMAR JAIN<br>ASJ/SE |
| 242. | NA          | C A NO 25/11             | PRIYA INTERCONTINENTAL PVT.<br>LTD. VS SOIMEX INTERNATIONAL | 05.11.2012 | DISPOSED OFF | 2028/F/2012 | SH. YOGESH KHANNA<br>ASJ/S    |
| 243. | NA          | R.T.I APPEAL NO<br>15/11 | SURESH VS P.L.O., SAKET                                     | 29.11.2012 | DISMISSED    | 2029/F/2012 | SH. YOGESH KHANNA<br>ASJ/S    |
| 244. | NA          | MISC.<br>APPLICATION     | RAVI KUMAR @ MANGOO VS THE<br>STATE                         | 29.11.2012 | DISMISSED    | 2030/F/2012 | SH. YOGESH KHANNA<br>ASJ/S    |
| 245. | NA          | C R NO 56/12             | STATE VS KULVINDER SINGH ETC                                | 05.11.2012 | DISMISSED    | 2031/F/2012 | SH. YOGESH KHANNA<br>ASJ/S    |
| 246. | NA          | C R NO 77/12             | MAHAVIR @ HARIPAL SINGH VS<br>STATE (NCT OF DELHI)          | 19.11.2012 | ALLOWED      | 2032/F/2012 | SH. YOGESH KHANNA<br>ASJ/S    |
| 247. | NA          | C R NO 86/12             | RAJESH VS THE STATE   | 30.11.2012 | DISMISSED    | 2033/F/2012 | SH. YOGESH KHANNA<br>ASJ/S    |
| 248. | NA          | C R NO 103/12            | DANISH VS STATE   | 03.12.2012 | DISPOSED OFF | 2034/F/2012 | SH. YOGESH KHANNA<br>ASJ/S    |
| 249. | NA          | C R NO 107/12            | SARFRAJ VS STATE  | 03.12.2012 | DISPOSED     | 2035/F/2012 | SH. YOGESH KHANNA<br>ASJ/S    |
| 250. | NA          | C A NO 22/12             | ROBIN KARAMCHANDANI VS THE<br>STATE                         | 04.12.2012 | DISMISSED    | 2036/F/2012 | SH. YOGESH KHANNA<br>ASJ/S    |
| 251. | NA          | C A NO 27/11             | DHEERAJ SAINI VS THE STATE                                  | 05.12.2012 | DISMISSED    | 2037/F/2012 | SH. YOGESH KHANNA<br>ASJ/S    |
| 252. | R0857712008 | C R NO 78/08             | DEEPIKA SABHARWAL VS STATE OF<br>NCT OF DELHI               | 10.12.2012 | DISMISSED    | 2040/F/2012 | SH. YOGESH KHANNA<br>ASJ/S    |

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| 253. | NA          | C A NO 15/12             | CT JAIVEER SINGH VS THE STATE                                | 13.12.2012 | DISMISSED | 2041/F/2012 | SH. YOGESH KHANNA<br>ASJ/S |
| 254. | NA          | C R NO 72/12             | N. L. YADAV VS THE STATE                                     | 15.12.2012 | DISMISSED | 2042/F/2012 | SH. YOGESH KHANNA<br>ASJ/S |
| 255. | NA          | C R NO 75/12             | PRABODH VS PRAFUL VERMA                                      | 15.12.2012 | DISMISSED | 2043/F/2012 | SH. YOGESH KHANNA<br>ASJ/S |
| 256. | NA          | C R NO 76/12             | PRABODH VS VIKASH  | 15.12.2012 | DISMISSED | 2044/F/2012 | SH. YOGESH KHANNA<br>ASJ/S |
| 257. | R0287532012 | R.T.I APPEAL NO<br>13/12 | SWAMI JOINDER LAL SHARMA VS<br>P.LO SAKET                    | 17.12.2012 | DISMISSED | 2045/F/2012 | SH. YOGESH KHANNA<br>ASJ/S |
| 258. | R0254642012 | C R NO 101/12            | PRABODH VS VIKASH  | 19.12.2012 | DISMISSED | 2046/F/2012 | SH. YOGESH KHANNA<br>ASJ/S |
| 259. | NA          | C R NO 81/12             | PRAVEEN KUMAR VS SHEKHAR<br>SINGH                            | 20.12.2012 | DISMISSED | 2047/F/2012 | SH. YOGESH KHANNA<br>ASJ/S |
| 260. | NA          | C R NO 82/12             | MANISH KUMAR VS SHEKHAR<br>SINGH                             | 20.12.2012 | DISMISSED | 2048/F/2012 | SH. YOGESH KHANNA<br>ASJ/S |
| 261. | NA          | C R NO 93/12             | AJAY KUMAR VS NARENDER<br>KUMAR                              | 21.12.2012 | DISMISSED | 2049/F/2012 | SH. YOGESH KHANNA<br>ASJ/S |
| 262. | R0100422012 | C A NO 06/12             | E. VITTAL RAO VS LT. COL. (RETD)<br>TRILOK CHAND PRABHAKAR   | 09.08.2012 | DISMISSED | 2050/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S |
| 263. | R0164062012 | C A NO 13/12             | HAKIMUDDIN VS STATE  | 09.11.2012 | DISMISSED | 2051/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S |
| 264. | R0043392012 | C R NO 3/12              | M/S ENVIROTECH OVERSEAS LTD<br>VS STATE                      | 16.11.2012 | ALLOWED   | 2052/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S |
| 265. | R0023402012 | C R NO 1/12              | STATE VS VIJAY KATARIA & ORS                                 | 16.11.2012 | ALLOWED   | 2053/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S |
| 266. | R0204622012 | C R NO 34/12             | NARESH KHER VS SDM & ORS                                     | 21.11.2012 | ALLOWED   | 2054/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S |
| 267. | R0131582012 | C A NO 8/12              | DHARAMPAL VS STATE   | 26.11.2012 | ALLOWED   | 2055/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S |
| 268. | R0171322012 | C R NO 19/12             | AMIT AGGARWAL VS STATE                                       | 29.11.2012 | DISMISSED | 2056/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S |
| 269. | R0295672012 | C R NO 53/12             | UG HOTELS & RESORTS LTD. & ORS<br>VS M/S BUSINESS ASSOCIATES | 29.11.2012 | DISMISSED | 2057/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S |

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| 270. | R0295712012  | C R NO 54/12  | ( DELHI) PVT. LTD<br>UG HOTELS & RESORTS LTD. & ORS<br>VS M/S BUSINESS ASSOCIATES<br>( DELHI) PVT. LTD | 29.11.2012 | DISMISSED                      | 2058/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S            |
| 271. | R0295702012  | C R NO 56/12  | UG HOTELS & RESORTS LTD. & ORS<br>VS M/S BUSINESS ASSOCIATES<br>( DELHI) PVT. LTD                      | 29.11.2012 | DISMISSED                      | 2059/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S            |
| 272. | R0152562012  | C A NO 11/12  | AJAY @ SONU VS STATE   | 01.12.2012 | SET- ASIDE                     | 2060/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S            |
| 273. | R0233752012  | C R NO 31/12  | SMT. SHASHI KAKKAR VS SMT.<br>SHASHI KANT & ORS.   | 05.12.2012 | DISMISSED                      | 2061/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S            |
| 274. | R0261732012  | C R NO 41/12  | YOGINDER KUMAR VS STATE &<br>ORS   | 06.12.2012 | (DISMISSED<br>AS<br>WITHDRAWN) | 2062/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S            |
| 275. | R0298172012  | C R NO 57/12  | RAVINDER SINGH VS STATE & ORS  | 07.12.2012 | (DISMISSED<br>AS<br>WITHDRAWN) | 2063/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S            |
| 276. | R0216272012  | C A NO 17/12  | RAHUL SINGHAL VS STATE   | 14.12.2012 | DISMISSED                      | 2064/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S            |
| 277. | R00314002012 | C A NO 24/12  | SMT. REENA SHARMA VS SMT.<br>SUSHILA DEVI & ORS  | 17.12.2012 | (DISMISSED<br>AS<br>WITHDRAWN) | 2065/F/2012 | SH. RAJEEV BANSAL<br>ASJ/S            |
| 278. | R0268112012  | C A NO 176/12 | VINOD KUMAR VS STATE   | 01.11.2012 | DISPOSED OFF                   | 2072/F/2012 | SH. R. K. GAUBA<br>DJ & ASI-1/C/SOUTH |
| 279. | R0267992012  | C A NO 175/12 | RAMESH VS STATE  | 01.11.2012 | DISPOSED OFF                   | 2073/F/2012 | SH. R. K. GAUBA<br>DJ & ASI-1/C/SOUTH |
| 280. | R02681152012 | C A NO 177/12 | SHYAM SUNDER VS STATE  | 01/11.2012 | DISPOSED OFF                   | 2074/F/2012 | SH. R. K. GAUBA<br>DJ & ASI-1/C/SOUTH |
| 281. | R0268172012  | C A NO 178/12 | REENA VS STATE   | 01/11.2012 | DISPOSED OFF                   | 2075/F/2012 | SH. R. K. GAUBA<br>DJ & ASI-1/C/SOUTH |
| 282. | R0268032012  | C A NO 179/12 | SANJAY VS STATE  | 01.11.2012 | DISPOSED OFF                   | 2076/F/2012 | SH. R. K. GAUBA<br>DJ & ASI-1/C/SOUTH |
| 283. | R0268042012  | C A NO 180/12 | R. KUMAR VS STATE  | 01.11.2012 | DISPOSED OFF                   | 2077/F/2012 | SH. R. K. GAUBA<br>DJ & ASI-1/C/SOUTH |
| 284. | R0268102012  | C A NO 181/12 | ABDUL RAHMAN VS STATE  | 01.11.2012 | DISPOSED OFF                   | 2078/F/2012 | SH. R. K. GAUBA                       |

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| 285. | R0268072012 | C A NO 182/12 | SALIM VS STATE           | 01.11.2012 | DISPOSED OFF | 2079/F/2012 | DJ & ASJ-1/C/SOUTH<br>SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH |
| 286. | R0268012012 | C A NO 183/12 | PIYARA MINYA VS STATE    | 01.11.2012 | DISPOSED OFF | 2080/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 287. | R0268242012 | C A NO 184/12 | MAHENE DR GUPTA VS STATE | 01.11.2012 | DISPOSED OFF | 2081/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 288. | R0268222012 | C A NO 185/12 | BUENDER VS STATE         | 01.11.2012 | DISPOSED OFF | 2082/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 289. | R0268002012 | C A NO 186/12 | VINOD KUMAR VS STATE     | 01.11.2012 | DISPOSED OFF | 2083/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 290. | R0268132012 | C A NO 187/12 | FAIZ MOHD VS STATE       | 01.11.2012 | DISPOSED OFF | 2084/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 291. | R0268072012 | C A NO 188/12 | SARVAN VS STATE          | 01.11.2012 | DISPOSED OFF | 2085/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 292. | R0268052012 | C A NO 189/12 | SATISH CHAND VS STATE    | 01.11.2012 | DISPOSED OFF | 2086/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 293. | R0268142012 | C A NO 190/12 | TAPAN VS STATE           | 01.11.2012 | DISPOSED OFF | 2087/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 294. | R0268122012 | C A NO 191/12 | MOFISH VS STATE          | 01.11.2012 | DISPOSED OFF | 2088/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 295. | R0268212012 | C A NO 193/12 | ASHOK KUMAR VS STATE     | 01.11.2012 | DISPOSED OFF | 2089/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 296. | R0268092012 | C A NO 194/12 | BAL KISHAN VS STATE      | 01.11.2012 | DISPOSED OFF | 2090/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 297. | R0268182012 | C A NO 195/12 | NIRMAL VS STATE          | 01.11.2012 | DISPOSED OFF | 2091/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 298. | R0268162012 | C A NO 196/12 | SAMSUDDIN VS STATE       | 01.11.2012 | DISPOSED OFF | 2092/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 299. | R0267912012 | C A NO 197/12 | BABLU VS STATE           | 01.11.2012 | DISPOSED OFF | 2093/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 300. | R0267952012 | C A NO 201/12 | MOHD. JAMEEL VS STATE    | 01.11.2012 | DISPOSED OFF | 2094/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 301. | R0267942012 | C A NO 202/12 | RAJESH VS STATE          | 01.11.2012 | DISPOSED OFF | 2095/F/2012 | SH. R. K. GAUBA   |

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| 302. | R0267932012 | C A NO 203/12   | SATRUAL MEMAN VS STATE                               | 01.11.2012 | DISPOSED OFF    | 2096/F/2012 | DJ & ASJ-1/C/SOUTH<br>SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH |
| 303. | R0268062012 | C A NO 204/12   | DAYA RAM @ MALA RAM VS STATE                         | 01.11.2012 | DISPOSED OFF    | 2097/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 304. | R0268082012 | C A NO 205/12   | MOHD. SALEEM VS STATE                                | 01.11.2012 | DISPOSED OFF    | 2098/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 305. | R0258382012 | C R NO 322/12   | MANOJ KANPAL VS STATE                                | 01.11.2012 | DISPOSED OFF    | 2099/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 306. | R0209082012 | C R NO 282/12   | RISHI VASHISHT VS SAURAV<br>BAHDARI & ORS            | 02.11.2012 | DISPOSED OFF    | 2100/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 307. | R0037012012 | C A NO 29/12    | SMT. RACHNA ARORA VS SH. RAVI<br>ARORA & ORS         | 02.11.2012 | DISPOSED OFF    | 2101/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 308. | R0275302012 | C R NO 342/12   | SHEELA VERMA VS RAJU VERMA                           | 02.11.2012 | DISPOSED OFF    | 2102/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 309. | R0261722012 | C R NO 328/12   | BHUSHAN KUMAR VS STATE                               | 05.11.2012 | DISPOSED OFF    | 2103/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 310. | R0258132012 | C R NO 321/12   | M/S RAM KRISHAN KULWANT RAI<br>AGENCIES LTD VS STATE | 06.11.2012 | ALLOWED         | 2104/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 311. | R0277412012 | C R NO 346/12   | KAILASH KR. DASS VS RAJEEV<br>KUMAR                  | 06.11.2012 | DISPOSED OFF    | 2105/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 312. | R0044732012 | C A NO 40/12    | SANJEEV KUMAR VS STATE                               | 06.11.2012 | ALLOWED         | 2106/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 313. | R0044742012 | C A NO 41/12    | DEVENDER KUMAR VS STATE                              | 06.11.2012 | ALLOWED         | 2107/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 314. | R0278572012 | C R NO 348/12   | PARDEEP KUMAR BANSAL VS<br>STATE                     | 06.11.2012 | DISPOSED OFF    | 2108/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 315. | R0279732012 | TP CRL NO 31/12 | RAKESH CHAND MAHESHWARI VS<br>ASAD RAZA ZAIDI & ANR  | 07.11.2012 | DISPOSED OFF    | 2109/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 316. | R0262482012 | C A NO 174/12   | OM PRAKASH SHARMA & ORS VS<br>STATE                  | 07.11.2012 | DISPOSED<br>OFF | 2110/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 317. | R0255462012 | C R NO 316/12   | VIKASH MISHRA VS M/S APSOM<br>INFOTEX LTD            | 08.11.2012 | ALLOWED         | 2112/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 318. | R0273342012 | M NO 23/12      | SALIM HUSSAIN VS STATE                               | 16.11.2012 | DISPOSED OFF    | 2114/F/2012 | SH. R. K. GAUBA   |

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| 319. | R0282962012 | C R NO 356/12 | SALEEM KHAN VS STATE & ANR                 | 16.11.2012 | DISPOSED OFF | 2115/F/2012 | DJ & ASJ-1/C/SOUTH<br>SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH |
| 320. | R0284192012 | C R NO 359/12 | SANJAY KUMAR VS STATE                      | 17.11.2012 | DISPOSED OFF | 2116/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 321. | R0284142012 | C R NO 358/12 | VJAY KUMAR BANSAL VS STATE                 | 17.11.2012 | DISPOSED OFF | 2117/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 322. | R0273332012 | M NO 24/12    | SHIKHA MATHUR VS ANIL<br>BAHADUR MATHUR    | 19.11.2012 | DISPOSED OFF | 2118/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 323. | R0276672012 | C R NO 345/12 | SH. SARWAN KUMAR VS SMT.<br>AARTI          | 21.11.2012 | DISPOSED OFF | 2119/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 324. | NA          | C R NO 362/12 | M/S AJAY COMMUNICATION                     | 21.11.2012 | DISPOSED OFF | 2120/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 325. | R0278582012 | C R NO 349/12 | DILOROMA ABDURAHMONO VS<br>STATE           | 26.11.2012 | DISPOSED OFF | 2123/F/2012 | SH. R. K. GAUBA<br>DJ & ASJ-1/C/SOUTH                       |
| 326. | R0262532012 | CR NO 330/12  | BALDEV RAJ WADHWA VS STATE                 | 29.11.2012 | ALLOWED      | 2124/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE<br>/ASJ/SE                      |
| 327. | R0297562012 | CA NO 232/12  | M/S A R AIRWAYS P. LTD VS AMAN<br>AGGARWAL | 30.11.2012 | DISPOSED OFF | 2125/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE<br>/ASJ/SE                      |
| 328. | R0305382012 | M NO 27/12    | ANIL BAHADUR MATHUR VS<br>SHIKHA MATHUR    | 03.12.2012 | DISPOSED OFF | 2126/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE<br>/ASJ/SE                      |
| 329. | R0298962012 | CR NO 373/12  | KARAN TIWARI VS STATE                      | 03.12.2012 | DISPOSED OFF | 2127/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE<br>/ASJ/SE                      |
| 330. | R0031092012 | CA NO 25/12   | JASMA GAYATRI BATRA VS STATE               | 06.12.2012 | ALLOWED      | 2128/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE<br>/ASJ/SE                      |
| 331. | R0305072012 | CR NO 374/12  | CHANDAN RAMAMURTHI VS<br>KAILASH AGGARWAL  | 10.12.2012 | DISPOSED OFF | 2130/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE<br>/ASJ/SE                      |
| 332. | R0315592012 | CA NO 240/12  | PYARE LAL VS STATE                         | 18.12.2012 | DISPOSED OFF | 2131/F/2012 | SH.R.K. GAUBA DISTRIC JUDGE<br>/ASJ/SE                      |
| 333. | R0046632012 | CA NO 11/12   | M/S MAPLE INDUSTRIES VS MD.<br>SAMEED      | 19.10.2012 | DISMISSED    | 2132/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST               |
| 334. | R0118132012 | CA NO 26/12   | VIRENDER KUMAR VS SHANTA<br>BAGGA          | 19.11.2012 | ALLOWED      | 2133/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST               |
| 335. | R0284182012 | CR NO 56/12   | MANOJ GAUTAM VS KANHAIYA                   | 20.11.2012 | ALLOWED      | 2134/F/2012 | SH. RAJENDER KUMAR  |

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| 336. | R0272732012 | CR NO 55/12   | LAL GAUTAM<br>SHAMIM AKHTAR VS STATE                   | 01.12.2012 | DISMISSED    | 2135/F/2012 | SHASTRI /ASJ/SOUTH EAST<br>SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST |
| 337. | R0065642012 | CR NO 07/12   | RAJNI DEVI VS STATE                                    | 04.12.2012 | DISMISSED    | 2136/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST                            |
| 338. | NA          | CR NO 44/12   | TARUN KUMAR VS JAGMOHAN<br>SINGH KALRA                 | 06.12.2012 | WITHDRAW     | 2137/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST                            |
| 339. | NA          | CR NO 41/12   | TARUN KUMAR VS JAGMOHAN<br>SINGH KALRA                 | 06.12.2012 | WITHDRAW     | 2138/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST                            |
| 340. | NA          | CR NO 60/12   | M/S AJAY COMMUNICATION VS M/S<br>TELEMAR COMMUNICATION | 10.12.2012 | DISMISSED    | 2139/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST                            |
| 341. | NA          | CR NO 62/12   | SATISH SHARMA VS STATE                                 | 13.12.2012 | DISMISSED    | 2140/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST                            |
| 342. | NA          | CR NO 51/12   | M.K. TAYAGI VS STATE                                   | 14.12.2012 | DISMISSED    | 2141/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST                            |
| 343. | NA          | CA NO 73/12   | M/S TARGET INC. VS ZENITH<br>FABRIC INDIA              | 15.12.2012 | DISMISSED    | 2142/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST                            |
| 344. | NA          | CA NO 71/12   | M/S TARGET INC. VS ZENITH<br>FABRIC INDIA              | 15.12.2012 | DISMISSED    | 2143/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST                            |
| 345. | NA          | CA NO 72/12   | M/S TARGET INC. VS ZENITH<br>FABRIC INDIA              | 15.12.2012 | DISMISSED    | 2144/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST                            |
| 346. | NA          | CA NO 70/12   | M/S TARGET INC. VS ZENITH<br>FABRIC INDIA              | 15.12.2012 | DISMISSED    | 2145/F/2012 | SH. RAJENDER KUMAR<br>SHASTRI /ASJ/SOUTH EAST                            |
| 347. | R0229312012 | C A NO 62/12  | FARHAT NAZ VS MD. KHATEEB                              | 20.12.2012 | DISMISSED    | 2146/F/2012 | SH. RAJENDER KUMAR SHASTRI<br>ASJ/SE                                     |
| 348. | NA          | C R NO 64/12  | SAJENDER KUMAR VS STATE                                | 21.12.2012 | DISMISSED    | 2147/F/2012 | SH. RAJENDER KUMAR SHASTRI<br>ASJ/SE                                     |
| 349. | R0272412012 | C A NO 202/12 | GURVINDER SINGH BALI VS<br>SWEETY SINGH                | 21.12.2012 | DISPOSED OFF | 2148/F/2012 | SH. AJAY KUMAR JAIN<br>ASJ/SE  |
| 350. | R0028462012 | C R NO 13/12  | BHAVUK SAHNI VS D. K GUPTA ORS                         | 15.10.2012 | DISMISSED    | 2150/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S   |
| 351. | R0250802012 | C R NO 56/12  | NARAIN LAL VS BABLI DEVI                               | 06.10.2012 | WITHDRAWN    | 2151/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S   |
| 352. | R0194952012 | C A NO 24/12  | VED PARKASH VS STATE                                   | 15.10.2012 | ALLOWED      | 2152/F/2012 | SH. ATUL KUMAR GARG  |

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| 353 | R008652011   | C R NO 31/11 | CHANDER PRABHAR VS STATE                | 15.10.2012 | DISMISSED  | 2153/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 354 | R000812011   | C R NO 23/11 | MONICA BHAGAT VS STATE                  | 15.10.2012 | DISMISSED  | 2154/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 355 | R0253862012  | C R NO 57/12 | MOHINDER SINGH VS JAANG<br>BHADUR       | 16.10.2012 | DISMISSED  | 2155/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 356 | R0253862012  | C A NO 29/12 | MAHENDER SINGH VS STATE                 | 16.10.2012 | DISMISSED  | 2156/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 357 | R0025442011  | C A NO 11/11 | AJIT SINGH ORS VS STATE                 | 17.10.2012 | ALLOWED    | 2157/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 358 | R0247082011  | C R NO 59/11 | SANJAY KRIPALNI VS STATE                | 01.11.2012 | WITHDRAWN  | 2160/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 359 | R0235072012  | C R NO 51/12 | TAEHTREK INDIA VS SUPER<br>RELIGARE     | 09.11.2012 | ALLOWED    | 2161/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 360 | R02354092012 | C R NO 50/12 | TECHTREK INDIA LTD VS SUPER<br>RELIGARE | 09.11.2012 | ALLOWED    | 2162/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 361 | R0235082012  | C R NO 49/12 | TAEHTREK INDIA VS SUPER<br>RELIGARE     | 09.11.2012 | ALLOWED    | 2163/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 362 | R0261842012  | C R NO 59/12 | U. G HOTEL & RESORTS VS<br>HARMEET GHAI | 09.11.2012 | SET- ASIDE | 2164/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 363 | R0261822012  | C R NO 58/12 | U. G HOTEL & RESORTS VS<br>HARMEET GHAI | 09.11.2012 | SET- ASIDE | 2165/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 364 | R0279722012  | C A NO 30/12 | GOLU & ANR. VS STATE                    | 17.11.2012 | DISMISSED  | 2166/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 365 | R0239652012  | C A NO 28/12 | RAHISUDDIN VS STATE                     | 20.11.2012 | DISMISSED  | 2167/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 366 | R0285752012  | C R NO 61/12 | VISHNU KUMAR SUREKHA VS VIR<br>SINGH    | 24.11.2012 | ALLOWED    | 2168/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 367 | R0246342012  | C R NO 54/12 | STATE VS SURENDER PAL                   | 24.11.2012 | DISMISSED  | 2169/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 368 | R028512012   | C A NO 31/12 | VARUN KAKKAR VS BITHI<br>ROHTAGI        | 24.11.2012 | ALLOWED    | 2170/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S |
| 369 | R0288442012  | C A NO 32/12 | VARUN KAKKAR VS BITHI                   | 24.11.2012 | ALLOWED    | 2171/F/2012 | SH. ATUL KUMAR GARG          |



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| 370. | R0294862012 | C R NO 62/12 | ROHTAGI<br>BRAHEM ARENJA VS STATE            | 07.12.2012 | DISMISSED    | 2172/F/2012 | ASJ/S<br>SH. ATUL KUMAR GARG<br>ASJ/S |
| 371. | R0293222012 | CA NO 32/12  | ABDUL HALIM VS STATE                         | 12.12.2012 | DISMISSED    | 2173/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S          |
| 372. | R0308672012 | C R NO 69/12 | TIRATH SINGH VS STATE                        | 15.12.2012 | DISMISSED    | 2174/F/2012 | SH. ATUL KUMAR GARG<br>ASJ/S          |
| 373. | R0091652013 | CR NO 67/12  | DR. KAMAL KISHORE VS STATE                   | 15.12.2012 | DISMISSED    | 2175/F/2012 | SH. ATUL KUMAR GARG<br>/ASJ/SOUTH     |
| 374. | R0249422012 | CR NO 55/12  | MUKESH KUMAR VS STATE                        | 15.12.2012 | DISMISSED    | 2176/F/2012 | SH. ATUL KUMAR GARG<br>/ASJ/SOUTH     |
| 375. | R0309112012 | CA NO 36/12  | SAHABUDDIN VS STATE                          | 17.12.2012 | DISMISSED    | 2177/F/2012 | SH. ATUL KUMAR GARG<br>/ASJ/SOUTH     |
| 376. | R0308002012 | CR NO 68/12  | RAJENDER SINGH VS STATE                      | 17.12.2012 | DISMISSED    | 2178/F/2012 | SH. ATUL KUMAR GARG<br>/ASJ/SOUTH     |
| 377. | R0305982012 | CR NO 66/12  | DEVENDER SINGH VS STATE                      | 17.12.2012 | DISMISSED    | 2179/F/2012 | SH. ATUL KUMAR GARG<br>/ASJ/SOUTH     |
| 378. | R0309142012 | CA NO 35/12  | RAMU VS STATE                                | 13.12.2012 | DISPOSED OFF | 2180/F/2012 | SH. ATUL KUMAR GARG<br>/ASJ/SOUTH     |
| 379. | R0279422012 | CR NO 60/12  | MANOJ PATHAK VS STATE                        | 22.12.2012 | DISMISSED    | 2181/F/2012 | SH. ATUL KUMAR GARG<br>/ASJ/SOUTH     |
| 380. | R0153352012 | CR NO 46/12  | VJVEY KUMAR SHARMA VS SUDESH<br>SHARMA       | 08.11.2012 | DISPOSED OFF | 2203/F/2012 | SH. VINAY KUMAR<br>KHANNA/ASJ/SE      |
| 381. | R0145632012 | CA NO 35/12  | RAJENDER JOHAR VS REKHA                      | 19.11.2012 | DISMISSED    | 2204/F/2012 | SH. VINAY KUMAR<br>KHANNA/ASJ/SE      |
| 382. | R0267882012 | CR NO 60/12  | PANCHSHEEL BUILDTECH PVT. LTD<br>VS STATE    | 21.11.2012 | DISPOSED OFF | 2205/F/2012 | SH. VINAY KUMAR<br>KHANNA/ASJ/SE      |
| 383. | R0308292011 | CR NO 60/11  | HAVELLS INDIA VS SMART<br>ELECTICAL AGENCIES | 22.11.2012 | ALLOWWED     | 2206/F/2012 | SH. VINAY KUMAR<br>KHANNA/ASJ/SE      |
| 384. | R0221132012 | CR NO 49/12  | SMT SHAKUNTALA VS STATE                      | 23.11.2012 | DISMISSED    | 2207/F/2012 | SH. VINAY KUMAR<br>KHANNA/ASJ/SE      |
| 385. | R0274182012 | CR NO 62/12  | GAURAV KUMAR VS AMIT GURTU                   | 23.11.2012 | ALLOWED      | 2208/F/2012 | SH. VINAY KUMAR<br>KHANNA/ASJ/SE      |
| 386. | R0248292012 | CA NO 45/12  | MUKUND SWARUP VS STATE                       | 26.11.2012 | DISMISSED    | 2209/F/2012 | SH. VINAY KUMAR                       |

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| 387. | R0047502012  | CR NO 15/12 | R.R.K TIWARI VS STATE                                | 29.11.2012 | DISPOSED OFF | 2210/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 388. | R0259092012  | CR NO 58/12 | TARUN KUMAR VS JANAK SINGH                           | 30.11.2012 | DISMISSED    | 2211/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 389. | R0259102012  | CR NO 56/12 | TARUN KUMAR VS JANAK SINGH                           | 30.11.2012 | DISMISSED    | 2212/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 390. | R0259112012  | CR NO 57/12 | TARUN KUMAR VS JANAK SINGH                           | 30.11.2012 | DISMISSED    | 2213/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 391. | R0241722012  | CR NO 53/12 | STATE VS GURBJAJAN SINGH                             | 30.11.2012 | DISMISSED    | 2214/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 392. | R0222632012  | CR NO 50/12 | O.P. SUKHIA VS STATE                                 | 30.11.2012 | ALLOWED      | 2215/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 393. | R03037122012 | CR NO 67/12 | MURTI DEVI VS STATE                                  | 06.12.2012 | DISPOSED OFF | 2216/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 394. | R0057752012  | CR NO 18/12 | STATE VS NITIN MATHUR                                | 13.12.2012 | DISMISSED    | 2217/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 395. | NA           | CA NO 44/12 | HINDUSTAN ALLOY FORGINGS CASTINGS PVT. LTD. VS STATE | 17.12.2012 | DISPOSED OFF | 2218/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 396. | R0247862012  | CR NO 55/12 | K.S DHILLON VS SIFY TECHNOLOGY PVT. LTD              | 17.12.2012 | DISMISSED    | 2219/F/2012 | SH.V.K. KHANNA / ASJ-04/SE    |
| 397. | R0301432012  | CR NO 66/12 | DHANRAJ AGGARWAL VS STATE                            | 19.12.2012 | DISMISSED    | 2220/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 398. | R0253942011  | CA NO 09/12 | ALKA VERMA VS STATE                                  | 19.12.2012 | DISPOSED OFF | 2221/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 399. | R0253942011  | CA NO 22/11 | RAJESH VERMA VS ALKA VERMA                           | 19.12.2012 | DISPOSED OFF | 2222/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 400. | R039152012   | CA NO 48/12 | VED@BED RAM VS STATE                                 | 19.12.2012 | DISPOSED OFF | 2223/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 401. | R0312802012  | CR NO 79/12 | NAFTOGAZ INDIA PVT. VS TECPRO ENGINEERS PVT LTD      | 19.12.2012 | DISPOSED OFF | 2224/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 402. | R0303822012  | CR NO 69/12 | SANJAY GANDHI ANIMAL CARE CENTRE VS STATE            | 21.12.2012 | DISMISSED    | 2225/F/2012 | SH. VINAY KUMAR KHANNA/ASJ/SE |
| 403. | NA           | CA NO 15/10 | VIVAN MEHRA VS STATE                                 | 30.03.2012 | SET ASIDE    | 2383/F/2012 | SH. YOGESH KHANNA/ASJ-02      |

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| 404. | R0017532009 | CC NO 550/08 | BSES RAJDHANI POWER LTD Vs MOHD. SALIM | 10.12.2012 | CONVICTED | 2385/F/2012 | SOUTH<br>SH. NAROTTAM<br>KAUSHAL/ASJ/SOUTH |
| 405. | R0371512005 | CR NO 27/05  | TARA CHAND VS STATE                    | 01.03.2012 | DISMISSED | 2387/F/2012 | MS. R. KIRAN NATH, ASJ-01,<br>SOUTH        |
| 406. | R0123442011 | CR NO 31/11  | NOOR MOHAMMAD VS STATE                 | 16.03.2012 | DISMISSED | 2389/F/2012 | MS. R. KIRAN NATH, ASJ-01,<br>SOUTH        |
| 407. | R0152242010 | CR NO 86/10  | J.B. ASSOCIATES VS STATE               | 05.05.2012 | DISMISSED | 2390/F/2012 | MS. R. KIRAN NATH, ASJ-01,<br>SOUTH        |
| 408. | R0029072012 | CR NO 04/12  | ANAND NAWANI VS SADGUNA BEN            | 07.05.2012 | SET ASIDE | 2391/F/2012 | MS. R. KIRAN NATH, ASJ-01,<br>SOUTH        |
| 409. | R0239612012 | CR NO 06/12  | MANOJ VS MANMOHAN SINGH & OTHERS       | 10.10.2012 | DISPOSED  | 2392/F/2012 | SH.GULSHAN KUMAR/ASJ/SOUTH                 |
| 410. | R0191332012 | CA NO 03/12  | SUMIT MITTAL VS STATE                  | 31.10.2012 | SET ASIDE | 2393/F/2012 | SH.GULSHAN KUMAR/ASJ/SOUTH                 |